

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No. HHC/Estt.(18)/78-XV-

Dated: 16.06.2016

OFFICE ORDER

In supersession of all earlier Office Orders issued in this behalf, Hon'ble the Chief Justice has been pleased to redistribute the Administrative and Executive Business pertaining to Civil and Sessions Divisions in the State of Himachal Pradesh amongst the Hon'ble Judges, as under, with immediate effect:

1. Hon'ble Mr. Justice Sanjay Karol : Shimla
2. Hon'ble Mr. Justice Rajiv Sharma : Kangra at Dharamshala
3. Hon'ble Mr. Justice Dharam Chand Chaudhary : Solan
4. Hon'ble Mr. Justice Tarlok Singh Chauhan : Mandi
5. Hon'ble Mr. Justice P.S. Rana : Sirmaur at Nahan & Chamba
6. Hon'ble Mr. Justice Sureshwar Thakur: Hamirpur
7. Hon'ble Mr. Justice Vivek Singh Thakur: Kullu
8. Hon'ble Mr. Justice Ajay Mohan Goel: Una
9. Hon'ble Mr. Justice Sandeep Sharma: Kinnaur at Rampur Bushahr
10. Hon'ble Mr. Justice Chander Bhusan: Bilaspur

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Estt.1(18)/78-XV- 15426-42 Dated: 16.06.2016

Copy forwarded for information and necessary action:

1. Special Private Secretary to Hon'ble the Chief Justice;
2. Secretary to Hon'ble Mr. Justice Sanjay Karol;
3. Secretary to Hon'ble Mr. Justice Rajiv Sharma;
4. Secretary to Hon'ble Mr. Justice Dharam Chand Chaudhary;
5. Secretary to Hon'ble Mr. Justice Tarlok Singh Chauhan;
6. Secretary to Hon'ble Mr. Justice P.S. Rana;
7. Secretary to Hon'ble Mr. Justice Sureshwar Thakur;
8. Secretary to Hon'ble Mr. Justice Vivek Singh Thakur;
9. Secretary to Hon'ble Mr. Justice Ajay Mohan Goel,
10. Secretary to Hon'ble Mr. Justice Sandeep Sharma,
11. Secretary to Hon'ble Mr. Justice C.B. Barowalia
12. Secretaries/PA's to Registrar General/Registrar (Administration)/Registrar (Rules)/Registrar (Judicial)/ Registrar (Vigilance)/Registrar(GAD)/Registrar (Establishment)/CPC;
13. All the District & Sessions Judges in the State of Himachal Pradesh with a direction to circulate the Office Order among all the Judicial Officers;
14. All the Additional Registrars;
15. All the Deputy Registrars/Assistant Registrars/Court Masters;
16. All the Section Officers/ Public Relations Officer/Private Secretaries/Chief Librarian;
17. The Section Officer (Computer) to upload the above Office Order on the High Court Website today itself;

REGISTRAR GENERAL